

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, 28th March, 2020.

No. LJ(B). 53/93/511. – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint Smti. Sabrella B. Marak, MCS Commissioner for Persons with Disabilities, Government of Meghalaya, etc. as Additional District Magistrate in the interest of Public Services within West Garo Hills District with immediate effect and till she holds the said post.


(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(B). 53/93/511-A

Dated Shillong, the 28th March, 2020.

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, West Garo Hills District, Tura.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,


Under Secretary to the Government of Meghalaya,
Law Department